

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5103/2004

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

ARJUN DEV & ORS.

Respondent(s)

(Office report on default)

Date: 22/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
(IN CHAMERS)

For Petitioner(s)

Mr. Manjeet Singh, AAG
Mr. Kamal Mohan Gupta,Adv.

For Respondent(s)

Mr. Balbir Singh Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Two weeks' time is granted to the counsel
for the petitioners to comply with the office
report.

(Sonia)
Sr.P.A

(S.S.R. Krishna)
Court Master